

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

D.A. 296 of 1996

Date of Order: 04-02-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

SUPRIYA GUPTA & ANR.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. B.C. Sinha, counsel.

For the respondents: NONE.

Heard on: 04-02-98.

O R D E R

S.N. Mallick, V.C.

Mr. B.C. Sinha, 1d. counsel appearing for the petitioners, submits on instructions that his clients do not want to proceed with the case further. Accordingly, the application is dismissed for 'non-prosecution'. No order as to costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.